

जाती हैं उनके सम्बन्ध में अधिकारियों ने यह बताया है कि वे सीटें फ़िल-अप हो गई हैं, लेकिन बाद में पता लगाया तो यह पता चला कि फ़िल-अप नहीं हो पायी हैं ?

**श्री राज बहादुर :** जितनी संख्या में आवश्यक क्वालिफ़िकेशनस के हरिजन उम्मीदवार चाहिये वे उपलब्ध नहीं हो पाते हैं, इसी लिये उनकी संख्या जितनी उनके रिजर्वेशन के अनुसार होनी चाहिये उससे कम रहती है और यह बात ऐडमिनिस्ट्रेशन को मालूम है ।

**Shri Velayudhan:** May I know whether the Government have avoided the system of competition in the grades mentioned and whether they have replaced it by direct recruitment?

**Shri Raj Bahadur:** It is not for all the grades or classes of services in Classes III and IV. It is only in respect of clerical and certain allied cadres that we are thinking of providing selection by a different procedure.

**Shri Nanadas:** May I know how the present system helps the appointment of an adequate number of scheduled castes and scheduled tribes persons in these services?

**Shri Raj Bahadur:** A new method has been evolved by which we are trying to eliminate the procedure of examinations for recruitment to clerical posts etc. and this has also been incidentally done with a view to absorb as many people as possible from scheduled castes and scheduled tribes for the posts reserved for them.

**Shri Dabhi:** May I know whether class III and class IV people are recruited in such a way that they may not have to learn the language of the region in which they have to work?

**Shri Raj Bahadur:** This is a very wide question, because in these two classes there are different kinds of posts and the method of recruitment also is different for different posts.

**Shri Nanadas:** May I know whether Government have not received complaints of corruption and nepotism in the selection of personnel?

**Shri Raj Bahadur:** This is a very general question. If there is any specific complaint, he may bring it to my notice.

**Shri Nanadas:** How far are Government satisfied with the existing system?

**Shri Raj Bahadur:** We are satisfied with it; otherwise, we wouldn't have it.

**Shrimati Kamleudu Mati Shah:** Are there women in this Department?

**Shri Raj Bahadur:** There is no discrimination against women candidates.

**Shri Nanadas:** May I know the approximate number of personnel appointed in this Department every year?

**Shri Raj Bahadur:** It is difficult to give the number. It varies from year to year.

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**Mr. Deputy-Speaker:** The Question List is over. I shall revert to the unanswered questions of Members who were absent earlier. Is Mr. P. T. Chacko here? I find he is not here still.

**Shri Vittal Rao:** May I put that question for him, Sir?

**Mr. Deputy-Speaker:** I will allow him if the hon. Minister agrees.

**Shri V. V. Giri:** I have no objection.

#### PARALLEL TRADE UNIONS

\*1257. **Shri P. T. Chacko:** Will the Minister of Labour be pleased to state:

(a) whether parallel and rival trade unions are functioning in almost all the major industries and industrial centres;

(b) whether the existence of parallel trade unions in the same industrial concern has often made trade unions ineffective; and

(c) what steps, if any, Government propose to take to remedy this evil?

**The Minister of Labour (Shri V. V. Giri):** (a) Yes; two or more trade unions are functioning in some of the major industries and in some industrial centres.

(b) The ideal arrangement would be to have one union in one industry and naturally the existence of parallel trade unions in the same industrial concern tends to weaken the trade unions and consequently made them less effective. Sometimes, however, a parallel trade union in the same industrial concern exists only in name and does not very much affect the effectiveness of a strong trade union functioning on proper trade union lines.

(c) While Government would welcome any move towards elimination of

unhealthy rivalry among trade unions, this is a matter in which they cannot intervene. It is for the workers themselves to discourage formation of trade unions by refusing to join more than one union in the same industry.

**Shri Vittal Rao:** Are Government aware that in several industrial concerns the employers themselves start the rival unions with a view to disrupting the unity of workers in the other unions?

**Shri V. V. Giri:** It is quite possible.

**Shri Nambiar:** Is it a fact that Government refuse to recognise legitimate trade unions with proper representation, while they recognise weak unions, thus allowing rivalry?

**Shri V. V. Giri:** I am not aware of it.

**Shri Nambiar:** With regard to a particular union in South India.....

**Mr. Deputy-Speaker:** If it is a single case, he may intimate it to the hon. Minister.

**Shri Nambiar:** No, Sir. I want to know...

**Mr. Deputy-Speaker:** No arguments in this matter. Hon. Members are entitled to elicit information by way of supplementaries in regard to facts not within their knowledge. Here is a particular case within the knowledge of the hon. Member. It is open to him to give that information to the hon. Minister for the purpose of redress. That is the difference between a supplementary for eliciting information and a suggestion for action.

**Shri Punnoose:** Are Government prepared to apply democratic methods where there is difference between rival trade unions and recognise only that union which has the largest measure of popular support?

**Shri V. V. Giri:** They always take a democratic view of things.

**Shri Punnoose:** No, Sir. My question was...

**Mr. Deputy-Speaker:** His question was an indefinite one. I would ask some other hon. Member to put his supplementary—**Mr. Nanadas.**

**Shri Nanadas:** Are Government satisfied that none of the trade unions work against the welfare of the workers?

**Shri V. V. Giri:** It is quite possible that there are many trade unions which are not working for the welfare of the workers.

**Shri Sarangadhar Das:** Have Government ever tried to follow the system of taking a secret ballot in an industrial concern where there may be more than one trade union in order to find out which one is the most popular?

**Shri V. V. Giri:** I have answered this question during the Budget debate.

**Shri K. K. Basu:** Have Government any special liking for recognising trade unions affiliated to a particular class of persons or organisations?

**Shri V. V. Giri:** I do not think so.

**Shri A. M. Thomas:** What are the trade unions organised on an all-India basis which have been recognised by the Labour Ministry for consultation purposes in regard to policy and other matters?

**Shri V. V. Giri:** The All-India Trade Union Congress; the Indian National Trade Union Congress; the United Trade Union Congress, and the Hind Mazdoor Sabha.

**Shri Jaipal Singh:** Is it or is it not a fact that in the steel industry, especially at Jamshedpur, certain unions get greater facilities from their employers for their organisation than others?

**Shri V. V. Giri:** I have no information about it.

**Shri G. P. Sinha:** Can Government stop any trade union from functioning in the labour field? I want to know, because some Opposition Members have questioned Government's action in recognising certain unions.

**Mr. Deputy-Speaker:** This is not a general discussion. This question was in the name of somebody and I allowed somebody else to put it and I have allowed ever so many supplementaries also.

Now, there are two short notice questions, which the House will take up.

#### Short Notice Questions and Answers

##### DETENTION OF TRAINS IN BELLARY DISTRICT

**I. Shri Sivamurthi Swami:** Will the Minister of Railways be pleased to state: (a) whether the trains that pass through Bellary District area are held up by the local people and stopped for hours together due to the reaction of inclusion of Bellary-Port in New Andhra State.